

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.**

**ORDER**

**NO: 339**

**DATED: 27/6/2019**

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488- D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

**Rs. In lacs.**

S. No	Name of the Court	001-Salary.	002-T.E	006 Tele phone	007 O.E.	008- Elect. Charges	014-POL
1	Pr. D&S Judge, Udhampur.	----	0.80	---	0.30	---	---
2	Pr. D&S Judge, Poonch.	---	0.85	0.05	---	1.00	0.30
3	Pr. D&S Judge, Reasi.	---	---	0.010	---	---	---
4	Pr. D&S Judge, Samba.	30.00	---	---	0.10	----	0.20
5	Pr. D&S Judge, Shopian.	---	---	---	---	0.50	---
6	Addl. D&S Judge, Udhampur.	----	0.70	---	---	---	---
7	Addl. D&S Judge, Srinagar.	----	1.30	---	---	---	---
8	Addl. D&S Judge, Anantnag.	---	---	0.10	0.20	---	---
9	Addl. Distt. Judge, ( B.C) Jammu	----	---	---	---	0.08	----
10	C.J.M. Ramban.	----	----	---	0.15	-----	0.15
11	Sub Judge, Nowshera.	----	0.70	0.10	0.15	---	---
12	Sub Judge, Katra.	----	---	---	0.15	---	0.15
13	Sub Judge, Chadoora.	---	0.20	---	---	---	---
14	Spl. Mob. Mag. (Tr) Srinagar.	10.00	0.80	0.10	0.20	---	0.20
15	Spl. Mob. Mag. Budgam.	10.00	---	---	---	---	---
16	Railway Magistrate, Jammu	----	0.80	---	0.15	---	0.20
17	City Judge, Srinagar.	10.00	0.90	---	0.15	---	0.20
18	City Judge, Jammu.	----	----	----	0.15	----	0.20
19	Munsiff, Thathri.	15.00	0.40	---	---	---	0.15
20.	Munsiff, Pampore.	10.00	0.50	----	0.15	---	---
21	Munsiff, Sumbal.	---	---	---	---	1.43	0.10
22	Munsiff, Mahore.	10.00	0.60	0.10	0.15	----	0.15
23	Munsiff, Katra.	----	----	---	0.10	----	0.10
24	Distt. Mob. Mag. (Tr) Doda.	---	---	---	0.15	---	---
25	Addl. Mob. Mag. Doda.	---	---	---	0.10	---	---
26	Addl. Mob. Mag. Surankote.	---	---	---	0.15	----	0.15
27	Addl. Dy. Commr. Shopian.	1.50	---	---	---	---	---
28	Addl. Dy. Commr. Doda.	1.50	---	---	---	---	---
29	Dy. Commr. Kargil.	1.50	---	---	---	---	---
30.	Tehsildar, Chenani.	1.50	---	---	---	---	---
31.	Tehsildar, Basohli.	1.50	---	---	---	---	---
32	Addl. Mob. Mag. (Tr) Srinagar.	---	---	---	0.15	---	---
33.	3 <sup>rd</sup> . Addl. Munsiff, Jammu.	----	----	----	0.15	----	0.15

By Order.

*Ram Singh*  
( Ram Singh ) 27/6/19

Joint Registrar (Acctts)

No: 8146-97/AC


Dated: 27/6/2019

Copy to the:-

- 1-5. Pr. D&S Judge, Udhampur/Poonch/Reasi/Samba /Shopian.
- 6-8 Addl. D&S Judge, Udhampur/Srinagar/Anantnag.
- 9. Addl. Distt. Judge (Bank Cases) Jammu.
- 10. C.J.M. Ramban.
- 11-13 Sub Judge, Nowshera/Katra./Chadoora.
- 14. Spl. Mob. Mag. (Tr) Srinagar.
- 15. Spl. Mobile Magistrate. Budgam.
- 16. Railway Magistrate, Jammu.
- 17-19. City Judge, Jammu/Srinagar.
- 19-24. Munsiff, Thathri/Pampore/Sumbal/Mahore/Katra..
- 25. Distt. Mob. Mag. (Tr) Doda.
- 26-27 Addl. Mobile Magistrate. Doda/Surankote.

C ontd...2<sup>nd</sup>/-

- 28-29 Addl.Dy. Commr. Shopian/Doda.  
30. Deputy Commissioner, Kargil.  
31-32. Tehsildar, Chenani/Basohli.  
33. Addl. Mob. Mag. (Tr) Srinagar.  
34 3<sup>rd</sup>. Addl. Munsiff, Jammu.  
35. Treasury Officer, Saddar Try. Srinagar.  
36. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.  
37- 52 . Treasury Officer, Uhampur/Poonch/Reasi/Samba/Shopian/Anantnag/Ramban/Nowshera/Katra/  
Budgam./Thathri/Pampore/Sumbal/Mahore/Doda/Surankote/Kargil/Chenani/BasohliChadoora.  
..... for inf. and n/a.  
53 . Order Book.

  
27/6/19  
Joint Registrar(Acctts)  
